

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT- V

10) C.P. (IB)/963(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA
Member (Technical)

SHRI H. V. SUBBA RAO
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **14.09.2022.**

NAME OF THE PARTIES: BRIDGE AND BUILDING CONSTRUCTION CO.
PVT LTD
VS

RUNWAL REALTORS PRIVATE LIMITED

UNDER SECTION 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

None appeared for the Petitioner, not only today but also on 24.02.2022, when the matter was listed under the caption "for appearance of the Petitioner/ dismissal of the Company Petition". It appears the Petitioner is not interested in prosecuting the above case any longer. Mr. Atit Soni, Counsel appearing for the Corporate Debtor is present.

Hence, the above Company Petition is dismissed for non-prosecution.

SD/-

SD/-

ANURADHA SANJAY BHATIA
Member (Technical)

H. V. SUBBA RAO
Member (Judicial)

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